

(J.H.C. Sch. I-7)

**AMBUJ NATH  
REGISTRAR GENERAL  
HIGH COURT OF JHARKHAND  
RANCHI**

☎ : 2481449 (O)  
2481116 (F)

FileNo.  
Letter No.: / Apptt.  
Dated the March, 2018

To

The Principal Secretary to the Government,  
Department of Personnel,  
Administrative Reforms & Rajbhasha,  
Jharkhand, Ranchi.

**Sub: Appointment of Principal Secretary-cum-Legal Remembrancer, Law (Judicial) Department, Ranchi.**

Sir,

I am directed to inform you that the Court has been pleased to recommend that the services of Mr. Sanjay Prasad, Principal District & Sessions Judge, Bokaro are placed at the disposal of the State Government for his appointment and posting as Principal Secretary-cum-Legal Remembrancer, Law (Judicial) Department, Ranchi.

I am, therefore, to request you to be kind enough to issue necessary notification in this regard at the earliest so as to enable him to join the new assignment.

Yours faithfully,  
**Sd/-Ambuj Nath**  
Registrar General

Memo No. 1434 / Apptt. \_\_\_\_\_ Dated Ranchi, the 26<sup>th</sup> March, 2018

Copy forwarded to the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / Mr. Sanjay Prasad, Principal District & Sessions Judge, Bokaro for information and needful.

  
26.3.18  
Registrar General

**AMBUJ NATH  
REGISTRAR GENERAL  
HIGH COURT OF JHARKHAND  
RANCHI**

☎ : 2481449 (O)  
2481116 (F)

FileNo.XIX(6)/1/2014  
Letter No.: 1437 / Apptt.  
Dated the 26<sup>th</sup> March, 2018

To

The Member Secretary,  
Jharkhand State Legal Services Authority ,  
Ranchi


Sir,

I am directed to inform that the Court has been pleased to recommend that the Officers named at column no. 2 of the table given below be appointed as Secretary, D.L.S.A., for the Districts mentioned at column no. 3 and after their appointment as such, Officers shall be posted in the manner as mentioned at column no.4 :-

Sl. No.	Name of the Officers with present designation	Place of Posting for District	Posting on transfer as
1	2	3	4.
1.	Mr. Mithilesh Kumar Singh, Secretary, DLSA, Bokaro	Koderma	Secretary, DLSA, Koderma
2.	Mr. Bipin Bihari Gautam, Secretary, DLSA, Giridih	Jamtara	Secretary, DLSA, Jamtara
3.	Mr. Manoranjan Kumar No.1, Secretary, DLSA, Jamtara	Giridih	Secretary, DLSA, Giridih
4.	Mr. Surya Mani Tripathi, Secretary, DLSA, Koderma	Sahebganj	Secretary, DLSA, Sahebganj
5.	Mr. Anand Mani Tripathi, Secretary, DLSA, Sahebganj	Bokaro	Secretary, DLSA, Bokaro

I am, therefore, to request you to issue necessary Notification/s in this regard, in exercise of powers conferred under the provisions of Section 9(3) of the Legal Services Authority Act, 1987 read with Rule 10(i) of Jharkhand State Legal Services Authority Rules, 2001 at the earliest.

Yours faithfully,

  
26/3/18  
Registrar General